

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.12.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|-------------------------|
| 1. | I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Adarsh Buildestate Ltd & Ors Vs. Union of India With | Mahesh Agarwal | Ashim Sood-SFIO |
| 2. | Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018 | Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors. | Dr. M.K. Pandey | Zoheb Hossain-ED |

For Directions

| | | | | |
|----|---------------------------------------|--|--------------|-------------------|
| 3. | Comp. App. (AT) (Ins) No. 239 of 2020 | ETA Engineering Pvt. Ltd. Vs. Alliance Mall Developers Co. Pvt. Ltd. | Gautam Dutta | |
| 4. | Competition App. (AT) No. 37 of 2019 | Ashok Kumar Vallabhanni. Vs. Geetha SP Entertainment LLP & Ors. | Atul Sharma | Vasudha Singh -R1 |

For Admission (Fresh Cases)

| | | | | |
|----|---------------------------------|---|--------------------|--|
| 5. | Comp. App. (AT) No. 164 of 2021 | Mukesh Kumar Gupta Vs. Registrar of Companies | Henna George | |
| 6. | Comp. App. (AT) No. 165 of 2021 | GRS Properties Pvt. Ltd. Vs. Office of Registrar of Companies | Dipanshu Gaba | |
| 7. | Comp. App. (AT) No. 166 of 2021 | Narasingha Pujapanda Vs. Anup Kumar Lakhotia & Anr. | Kumar Anurag Singh | |

For Admission (After Notice)

| | | | | |
|-----------|---|--|-------------------|----------------|
| 8. | Comp. App. (AT) (Ins) No. 540 of 2021 | DBS Bank India Pvt. Ltd. Vs. Rakesh Kumar Jain Resolution Professional of M/S Jiya Agro Pvt. Ltd. & Ors. | Madhurima Sarangi | Mohit Nandwani |
| 9. | Comp. App. (AT) No. 126 of 2021 | Madhu Bhaskar & Ors. Vs. Ishwar Industries Ltd. & Ors. | Gaurav Sharma | Rahul Ahuja |

For Hearing

| | | | | |
|------------|---|--|--------------------------|---|
| 10. | Comp. App. (AT) (Ins) No. 709 of 2020 | UCO Bank Vs. Deege Orchards Pvt. Ltd. | ParthaSil | Surjan Singh Shekhawat Adith Nair |
| 11. | Comp. App. (AT) No. 88 of 2020 | Manmohan Singh Anand VS. Registrar of Companies & Anr. | Raghunatha Sethupathy | Vijay Joshi-R1 Rajesh Srivastava-R2 |

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson**-sd/-
Registrar**